

COURT NO. 22**THE HONOURABLE SMT JUSTICE JUVVADI SRIDEVI**

To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>ADMISSION (EDUCATION)</u>					
1	WP/27944/2026 IA 1/2026(Direction Petition)	E Mounika Vs The State of Telangana	M/S CHILLAW ADVOCATES AND LEGAL CONSULTANTS	GP FOR SCHOOL EDUCATION	HYDERABAD
2	WP/28055/2026 IA 1/2026(Direction Petition)	GRADDDA MARY Vs The State of Telangana	J C FRANCIS	GP FOR SCHOOL EDUCATION	RANGA REDDY
3	WP/28056/2026 IA 1/2026(Direction Petition)	Rahat Unnisa, Vs The State of Telangana	KARAM CHENDU KOMIREDDY	GP FOR SCHOOL EDUCATION	HYDERABAD
4	WP/28119/2026 IA 1/2026(Direction Petition)	Ramkrishna Chinnamsetty Vs The Principal Secretary to Government,	K AJITHA SIMHA RAO		RANGA REDDY
5	WP/28198/2026 IA 1/2026(Direction Petition)	MR. PALLI KONDA MANOJ, Vs THE STATE OF TELANGANA,	SHAKAPURAM RAMESH	GP FOR EDUCATION	JAGTIAL
6	WP/28272/2026 IA 1/2026(Direction Petition)	Vankudoth Gnanitha Vs The State of Telangana	GOVIND MALOTHU	GP FOR EDUCATION	RANGA REDDY
<u>ADMISSION (UNIVERSITIES)</u>					
7	WP/28101/2026 IA 1/2026(Direction Petition)	Annamacharya Educational Trust Vs The State of Telangana	VINAY KRISHNA KODALI	GP FOR HIGHER EDUCATION PRABHAKAR PERI (SC FOR JNTU) (R3)	HYDERABAD
8	WP/28122/2026 IA 1/2026(Direction Petition)	Bheemidi Uttam Reddy Vs The State of Telangana,	M DAMODAR REDDY	GP FOR MEDICAL HEALTH FW	SANGAREDD Y
<u>FOR ADMISSION</u>					
9	WP/27480/2026 IA 1/2026(Direction Petition)	Medavarapu Likhitha Vs The State of Telangana	GRANDHI SRIKANTH	GP FOR HIGHER EDUCATION PRABHAKAR PERI (SC FOR JNTU) (R4)	RANGA REDDY
10	WP/27773/2026 IA 1/2026(Direction Petition)	Mahaveer Educational Society Vs The State of Telangana	VINAY KRISHNA KODALI	GP FOR HIGHER EDUCATION M MEHBOOB ALI (SC FOR AICTE) (R5)	HYDERABAD
11	WP/27818/2026 IA 1/2026(Direction Petition)	Mahaveer Educational Society, Vs The State of Telangana,	VINAY KRISHNA KODALI	GP FOR HIGHER EDUCATION M MEHBOOB ALI (SC FOR AICTE) (R6) PRABHAKAR PERI (SC FOR JNTU) (R3)	HYDERABAD

COURT NO. 22

THE HONOURABLE SMT JUSTICE JUVVADI SRIDEVI

To be heard on Tuesday the 25th day of August 2026(AFTER MOTION LIST)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION</u>					

12	WP/4835/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Vacate Stay Petition) IA 5/2026(Direction Petition) IA 6/2026(Implead Petition) IA 7/2026(Vacate Stay Petition) IA 8/2026(Vacate Stay Petition) IA 9/2026(Implead Petition) IA 10/2026(Vacate Stay Petition) WP/4855/2026 WP/4871/2026 WP/4900/2026 WP/4905/2026 WP/4910/2026 WP/4912/2026 WP/4915/2026 WP/4935/2026 WP/5021/2026 WP/5023/2026 WP/5580/2026 WP/7095/2026 WP/10047/2026 WP/10330/2026 WP/10332/2026 WP/10334/2026 WP/10335/2026 WP/10336/2026 WP/10345/2026 WP/10375/2026 WP/10444/2026 WP/10448/2026 WP/10455/2026 WP/10472/2026 WP/10476/2026 WP/10479/2026 WP/10484/2026 WP/10489/2026 WP/10494/2026 WP/10504/2026 WP/10530/2026 WP/10561/2026 WP/10574/2026 WP/10584/2026 WP/10606/2026 WP/10621/2026 WP/10623/2026 WP/10624/2026 WP/10628/2026 WP/10630/2026 WP/10638/2026 WP/10659/2026 WP/10662/2026 WP/10664/2026 WP/10674/2026 WP/10739/2026 WP/10860/2026 WP/10905/2026 WP/10933/2026 WP/10935/2026 WP/10937/2026 WP/10960/2026 WP/11029/2026 WP/11046/2026 WP/11065/2026 WP/11261/2026 WP/11269/2026 WP/11477/2026 WP/11505/2026 WP/11513/2026 WP/11609/2026 WP/11617/2026 WP/11690/2026 WP/11699/2026 WP/11873/2026 WP/11935/2026 WP/12513/2026 WP/12517/2026 WP/12518/2026 WP/12643/2026 WP/12648/2026	Lords Educational Society Vs The State of Telangana	MOHAMMED OMER FAROOQ	GP FOR HIGHER EDUCATION HYDERABAD B BALAJI NAVEEN KUMAR V GP FOR SOCIAL WELFARE (R2) ADDL ADVOCATE GENERAL (R5) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R8) ADDL ADVOCATE GENERAL A P SURESH RAM (SC FOR TGCHS) (R6) T SRIKANTH REDDY
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WP/12672/2026
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 WP/20346/2025
 WP/20371/2025
 WP/20372/2025
 WP/21589/2025
 WP/21595/2025
 WP/22343/2025
 WP/23615/2019
 WP/35204/2024

13	WP/23615/2019 IA 1/2019(Direction Petition)	NEW LOYOLA MODEL EDUCATION SOCIETY AND 2 OTHERS Vs THE STATE OF TELANGANA AND 3 OTHERS	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION A P SURESH RAM (SC FOR TGCHE) (R2) PRABHAKAR PERI (SC FOR JNTU) (R4)	RANGA REDDY
14	WP/35204/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	SREENIDHI INSTITUTE OF SCIENCE AND TECHNOLOGY Vs STATE OF TELANGANA	KOPAL SHARRAF	ADDL ADVOCATE GENERAL GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R5) A P SURESH RAM (SC FOR TGCHE) (R6)	HYDERABAD
15	WP/12945/2025 IA 1/2025(Suspension Petition) IA 2/2025(Direction Petition) IA 3/2025(Direction Petition) IA 1/2026(Implead Petition) IA 2/2026(Vacate Stay Petition)	SREENIDHI INSTITUTE OF SCIENCE AND TECHNOLOGY Vs STATE OF TELANGANA	KOPAL SHARRAF	ADDL ADVOCATE GENERAL A P SURESH RAM (SC FOR TGCHE) (R7) GP FOR SOCIAL WELFARE (R2) S RAHUL REDDY (R3) GUMMALLA BHASKER REDDY GP FOR FINANCE PLANNING (R5)	HYDERABAD (COURT SLIP)
16	WP/19912/2025 IA 1/2025(Direction Petition) IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	SRI KAVITHA EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	K PRITHVI REDDY	GP FOR FINANCE PLANNING GP FOR HIGHER EDUCATION (R2) GP FOR SOCIAL WELFARE (R4)	KHAMMAM (COURT SLIP)
17	WP/19934/2025 IA 1/2025(Suspension Petition) IA 2/2025(Direction Petition)	TELANGANA PHARMACY COLLEGE MANagements ASSOCIATION (REDG.NO. 263 OF 2015) Vs STATE OF TELANGANA	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING (R6) GP FOR SOCIAL WELFARE (R2)	MEDCHAL- MALKAJGIRI
18	WP/19937/2025 IA 1/2025(Direction Petition)	JANGAON VIKAS EDUCATION SOCIETY (REG.NO.1773/2003) Vs STATE OF TELANGANA	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING (R6) GP FOR SOCIAL WELFARE (R2)	JANGAON

19	WP/20346/2025 IA 1/2025(Direction Petition)	ST. PAULS EDUCATION SOCIETY (REG.NO.2767/1991) Vs STATE OF TELANGANA	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING (R6) GP FOR SOCIAL WELFARE (R2)	HYDERABAD
20	WP/20371/2025 IA 1/2025(Direction Petition)	SAHASRA EDUCATIONAL SOCIETY (REG.NO.572/2006) Vs STATE OF TELANGANA	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING (R6) GP FOR SOCIAL WELFARE (R2)	WARANGAL
21	WP/20372/2025 IA 1/2025(Direction Petition)	PHARMA-CARE EDUCATIONAL SOCIETY Vs STATE OF TELANGANA	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING (R6) GP FOR SOCIAL WELFARE (R2)	HANUMAKON DA
22	WP/21589/2025 IA 1/2025(Direction Petition)	SRI SAI GANESH EDUCATIONAL SOCIETY Vs STATE OF TELANGANA	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING (R6) GP FOR SOCIAL WELFARE (R2)	HANUMAKON DA
23	WP/21595/2025 IA 1/2025(Direction Petition)	SPECTRUM EDUCATIONAL SOCIETY (REG.NO.84/2007) Vs STATE OF TELANGANA	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING (R6) GP FOR SOCIAL WELFARE (R2)	HANUMAKON DA
24	WP/22343/2025 IA 1/2025(Direction Petition)	MAHESHWARA EDUCATIONAL SOCIETY (REG. NO. 1086/1989) Vs STATE OF TELANGANA	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING (R6) GP FOR SOCIAL WELFARE (R2)	WARANGAL
25	WP/4855/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Vacate Stay Petition) IA 5/2026(Vacate Stay Petition)	GOKARAJU RANGARAJU EDUCATIONAL SOCIETY, Vs THE STATE OF TELANGANA	POLKAMPALLY PAVAN KUMAR RAO	GP FOR HIGHER EDUCATION A P SURESH RAM (SC FOR TGCHE) (R7) GP FOR SOCIAL WELFARE (R2) PRABHAKAR PERI (SC FOR JNTU) (R8) ARVIND KUMAR KATA ADDL ADVOCATE GENERAL (R5) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9) ADDL ADVOCATE GENERAL GP FOR FINANCE PLANNING (R4)	HYDERABAD
26	WP/4871/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition) IA 5/2026(Implead Petition) IA 6/2026(Vacate Stay Petition)	ANURAG ENGINEERING COLLEGE Vs STATE OF TELANGANA	SIRGAPOOR SAHIL REDDY	GP FOR HIGHER EDUCATION A P SURESH RAM (SC FOR TGCHE) (R7) BANDAR MANAV KUMAR GP FOR SOCIAL WELFARE (R2) ADDL ADVOCATE GENERAL (R5)	HYDERABAD
27	WP/4900/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition) IA 5/2026(Vacate Stay Petition) IA 6/2026(Vacate Stay Petition)	HYDERABAD INSTITUTE OF TECHNOLOGY AND MANAGEMENT Vs THE STATE OF TELANGANA	SIRGAPOOR SAHIL REDDY	GP FOR HIGHER EDUCATION A P SURESH RAM (SC FOR TGCHE) (R7) GP FOR SOCIAL WELFARE (R2) ADDL ADVOCATE GENERAL (R5) ADDL ADVOCATE GENERAL	HYDERABAD

28	WP/4905/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Suspension Petition) IA 5/2026(Implead Petition) IA 6/2026(Implead Petition)	KESHAV MEMORIAL TECHNICAL EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	GP FOR HIGHER EDUCATION HYDERABAD GP FOR SOCIAL WELFARE (R2) M MEHBOOB ALI (SC FOR AICTE) (R7) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9) A P SURESH RAM (SC FOR TGCHE) (R8) KANUMURI KALYANI ADDL ADVOCATE GENERAL (R6)
29	WP/4910/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Vacate Stay Petition)	PROFESSIONAL ACCREDITED ENGINEERING COLLEGES ASSOCIATION Vs THE STATE OF TELANGANA	TARUN G. REDDY	GP FOR HIGHER EDUCATION HYDERABAD GP FOR SOCIAL WELFARE (R2) M MEHBOOB ALI (SC FOR AICTE) (R7) PRABHAKAR PERI (SC FOR JNTU) (R9) A P SURESH RAM (SC FOR TGCHE) (R8) MORE SHASHI KIRAN MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R10) ADDL ADVOCATE GENERAL (R6)
30	WP/4912/2026 IA 1/2026(Direction Petition) IA 2/2026(Permission Petition) IA 3/2026(Implead Petition) IA 4/2026(Vacate Stay Petition) IA 5/2026(Implead Petition) IA 6/2026(Vacate Stay Petition)	J.B. EDUCATIONAL SOCIETY, Vs THE STATE OF TELANGANA	TARUN G. REDDY	GP FOR HIGHER EDUCATION HYDERABAD K V RAMAN GP FOR SOCIAL WELFARE (R2) M MEHBOOB ALI (SC FOR AICTE) (R7) PRABHAKAR PERI (SC FOR JNTU) (R9) A P SURESH RAM (SC FOR TGCHE) (R8) SANJEEV REDDY GILLELA ADDL ADVOCATE GENERAL (R6)
31	WP/4915/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	J.B. EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	GP FOR HIGHER EDUCATION HYDERABAD GP FOR SOCIAL WELFARE (R2) PRABHAKAR PERI (SC FOR JNTU) (R9) A P SURESH RAM (SC FOR TGCHE) (R8) ADDL ADVOCATE GENERAL (R6) M MEHBOOB ALI (SC FOR AICTE) (R10)
32	WP/4935/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Vacate Stay Petition) IA 5/2026(Amendment Petition) IA 6/2026(Vacate Stay Petition)	KESHAV MEMORIAL INSTITUTE OF TECHNOLOGY Vs STATE OF TELANGANA	MAYUR MUNDRA	GP FOR HIGHER EDUCATION HYDERABAD A P SURESH RAM (SC FOR TGCHE) (R7) M MEHBOOB ALI (SC FOR AICTE) (R3) GP FOR SOCIAL WELFARE (R2) ADDL ADVOCATE GENERAL (R5) ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R17) NARAPARAJU AVANEESH MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R16)
33	WP/5021/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	SRI VISHNU EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	GP FOR HIGHER EDUCATION HYDERABAD GP FOR FINANCE PLANNING (R6) GP FOR SOCIAL WELFARE (R2) PRABHAKAR PERI (SC FOR JNTU) (R9) A P SURESH RAM (SC FOR TGCHE) (R8) M MEHBOOB ALI (SC FOR AICTE) (R10)

34	WP/5023/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Suspension Petition)	SRI VISHNU EDUCATIONAL SOCIETY, Vs THE STATE OF TELANGANA	TARUN G. REDDY	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE (R2) PRABHAKAR PERI (SC FOR JNTU) (R9) A P SURESH RAM (SC FOR TGCH) (R8) ADDL ADVOCATE GENERAL (R6) M MEHBOOB ALI (SC FOR AICTE) (R10)	HYDERABAD
35	WP/5580/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition)	VIDYA JYOTHI INSTITUTE OF TECHNOLOGY Vs STATE OF TELANGANA	SIRGAPOOR SAHIL REDDY	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE (R2) ADDL ADVOCATE GENERAL (R5)	HYDERABAD
36	WP/7095/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	VIGNANA JYOTHI VNR-VJIET CAMPUS Vs STATE OF TELANGANA	M SRIKANTH	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE (R2) ADDL ADVOCATE GENERAL (R5) A P SURESH RAM (SC FOR TGCH) (R6)	HYDERABAD (COURT SLIP)
37	WP/10047/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	GUNAMPALLI PULLA REDDY CHARITIES TRUST Vs STATE OF TELANGANA,	M SRIKANTH	ADDL ADVOCATE GENERAL	HYDERABAD
38	WP/10330/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	AVANTHI EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL M MEHBOOB ALI (SC FOR AICTE) (R11) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9) PRABHAKAR PERI (SC FOR JNTU) (R10)	HYDERABAD
39	WP/10332/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	MADRASA-I-AIZZA EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9) M MEHBOOB ALI (SC FOR AICTE) (R10)	HYDERABAD
40	WP/10334/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	NALLA MALLA REDDY EDUCATION SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	GP FOR HIGHER EDUCATION PRABHAKAR PERI (SC FOR JNTU) (R9) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R8) ADDL ADVOCATE GENERAL (R2) M MEHBOOB ALI (SC FOR AICTE) (R10)	HYDERABAD
41	WP/10335/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	BARAH MOULA EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R9) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R8) M MEHBOOB ALI (SC FOR AICTE) (R10)	HYDERABAD
42	WP/10336/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	SHANTHA EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R9) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R8) M MEHBOOB ALI (SC FOR AICTE) (R10)	HYDERABAD

43	WP/10345/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	GURU NANAK EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R9) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R8) M MEHBOOB ALI (SC FOR AICTE) (R10)	HYDERABAD
44	WP/10375/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition) IA 3/2026(Stay Petition) IA 4/2026(Implead Petition) IA 5/2026(Vacate Stay Petition)	VASAVI ACADEMY OF EDUCATION Vs STATE OF TELANGANA	M SRIKANTH	ADDL ADVOCATE GENERAL SIRIPURAM KAUMUD	HYDERABAD
45	WP/10444/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	HOLY MARY INSTITUTE OF TECHNOLOGY AND MANAGEMENT Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	MEDCHAL- MALKAJGIRI
46	WP/10448/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	HOLY TRINITY INSTITUTE OF EDUCATIONAL TRAINING (ELEMENTARY) Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	MEDCHAL- MALKAJGIRI
47	WP/10455/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition) IA 5/2026(Vacate Stay Petition)	M/S ARISTOTLE EDUCATION SOCIETY Vs STATE OF TELANGANA	K.MAHIT REDDY	ADDL ADVOCATE GENERAL	RANGA REDDY
48	WP/10472/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	DAVID MEMORIAL INSTITUTE OF MANAGEMENT Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4)	MEDCHAL- MALKAJGIRI
49	WP/10476/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	HOLY MARY INSTITUTE OF TECHNOLOGY AND SCIENCE (COLLEGE OF PHARMACY) Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4)	MEDCHAL- MALKAJGIRI

50	WP/10479/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	HOLY MARY INSTITUTE OF TECHNOLOGY AND SCIENCE, Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE (R3) GP FOR FINANCE PLANNING (R4)	MEDCHAL- MALKAJGIRI
51	WP/10484/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	DAVID MEMORIAL COLLEGE OF EDUCATION FOR WOMEN Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	HYDERABAD
52	WP/10489/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	PRESIDENCY SCHOOL OF MANAGEMENT AND COMPUTER SCIENCES Vs THE STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4)	HYDERABAD
53	WP/10494/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition) IA 5/2026(Vacate Stay Petition)	METHODIST COLLEGE OF ENGINEERING AND TECHNOLOGY, Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4)	HYDERABAD
54	WP/10504/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 5/2026(Implead Petition) IA 6/2026(Amendment Petition)	HOLY MARY INSTITUTE OF TECHNOLOGY AND SCIENCE (DIPLOMA) Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	MEDCHAL- MALKAJGIRI
55	WP/10530/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	ST. PETERS INSTITUTE OF PHARMACEUTICAL SCIENCES, Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4)	HANUMAKON DA
56	WP/10561/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition)	SPOORTHY ENGINEERING COLLEGE Vs STATE OF TELANGANA	K.MAHIT REDDY	GP FOR CIVIL SUPPLIES GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R5)	RANGA REDDY

57	WP/10574/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	KGR INSTITUTE OF TECHNOLOGY AND MANAGEMENT Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4)	MEDCHAL- MALKAJGIRI
58	WP/10584/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	TALLA PADMAVATHI PHARMACY COLLEGE Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4)	WARANGAL
59	WP/10606/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	TALLA PADMAVATHI COLLEGE OF PHARMACY Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4)	HANUMAKON DA
60	WP/10621/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	J.B. EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL AADESH VARMA (R12) PRABHAKAR PERI (SC FOR JNTU) (R10)	HYDERABAD
61	WP/10623/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	TALLA PADMAVATHI COLLEGE OF ENGINEERING, Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4)	HANUMAKON DA
62	WP/10624/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	JOGINPALLY BR EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL GP FOR FINANCE PLANNING (R6) M MEHBOOB ALI (SC FOR AICTE) (R11) GP FOR SOCIAL WELFARE (R2) PRABHAKAR PERI (SC FOR JNTU) (R9) PRABHAKAR PERI (SC FOR JNTU) (R10)	HYDERABAD
63	WP/10628/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	HITS INSTITUTE OF ELEMENTARY EDUCATION Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4)	VIKARABAD
64	WP/10630/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	INDUR INSTITUTE OF ENGINEERING AND TECHNOLOGY Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4)	-

65	WP/10638/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	STANLEY COLLEGE OF ENGINEERING AND TECHNOLOGY FOR WOMEN Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE (R2)	HYDERABAD
66	WP/10659/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	HOLY TRINITY COLLEGE OF EDUCATION Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	MEDCHAL- MALKAJGIRI
67	WP/10662/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	KSHATRIYA COLLEGE OF ENGINEERING Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	NIZAMABAD
68	WP/10664/2026 IA 1/2026(Direction Petition) IA 2/2026(Permission Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	HOLY MARY INSTITUTE OF TECHNOLOGY AND SCIENCE (COLLEGE OF EDUCATION) Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	VIKARABAD
69	WP/10674/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition)	ANURAG UNIVERSITY Vs STATE OF TELANGANA	SIRGAPOOR SAHIL REDDY	ADDL ADVOCATE GENERAL	RANGA REDDY
70	WP/10739/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	PALLAVI ENGINEERING COLLEGE Vs STATE OF TELANGANA	VINAY KRISHNA KODALI		RANGA REDDY
71	WP/10860/2026 IA 1/2026(Direction Petition)	MADINA EDUCATION AND WELFARE SOCIETY Vs THE STATE OF TELANGANA	M DAS MOHAPATRA	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R8)	HYDERABAD

72	WP/10905/2026 IA 1/2026(Permission Petition) IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition)	ANWARULULOOM EDUCATIONAL ASSOCIATION Vs STATE OF TELANGANA	SIRGAPOOR SAHIL REDDY	ADDL ADVOCATE GENERAL	HYDERABAD
73	WP/10933/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	RAVI RISHI EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R9) K KRISHNA (R10) AADESH VARMA (R11)	HYDERABAD
74	WP/10935/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	CHURCH EDUCATIONAL SOCIETY, Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL M MEHBOOB ALI (SC FOR AICTE) (R11) PRABHAKAR PERI (SC FOR JNTU) (R10)	HYDERABAD
75	WP/10937/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	AURORA EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL	HYDERABAD
76	WP/10960/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	KINGSTON P.G. COLLEGE (MBA) Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	MEDCHAL- MALKAJGIRI
77	WP/11029/2026 IA 1/2026(Direction Petition)	MADINA EDUCATION AND WELFARE SOCIETY Vs THE STATE OF TELANGANA	M DAS MOHAPATRA	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE (R2) PRABHAKAR PERI (SC FOR JNTU) (R8)	HYDERABAD
78	WP/11046/2026 IA 1/2026(Direction Petition)	MADINA EDUCATION AND WELFARE SOCIETY Vs THE STATE OF TELANGANA	M DAS MOHAPATRA	ADDL ADVOCATE GENERAL	HYDERABAD
79	WP/11065/2026 IA 1/2026(Permission Petition) IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition)	ANWARULULOOM EDUCATIONAL ASSOCIATION Vs STATE OF TELANGANA	SIRGAPOOR SAHIL REDDY	ADDL ADVOCATE GENERAL	HYDERABAD
80	WP/11261/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	SULTAN UL ULOOM EDUCATION SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	GP FOR HIGHER EDUCATION M MEHBOOB ALI (SC FOR AICTE) (R11) GP FOR SOCIAL WELFARE (R2) AADESH VARMA (R13) SC FOR NCTE (NARAPARAJU AVANEESH) (R14) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9) PRABHAKAR PERI (SC FOR JNTU) (R10)	HYDERABAD

81	WP/11269/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	EKASILA EDUCATION SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE (R2) M MEHBOOB ALI (SC FOR AICTE) (R10)	HYDERABAD
82	WP/11477/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	KAMALA EDUCATION SOCIETY Vs THE STATE OF TELANGANA	Y SAI SANKALP	ADDL ADVOCATE GENERAL (R4) PRABHAKAR PERI (SC FOR JNTU) (R9) ADDL ADVOCATE GENERAL (R5) ADDL ADVOCATE GENERAL (R3) ADDL ADVOCATE GENERAL (R2) ADDL ADVOCATE GENERAL (R6) M MEHBOOB ALI (SC FOR AICTE) (R10)	HANUMAKON DA
83	WP/11505/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	AHMED MEMORIAL EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING (R6) M MEHBOOB ALI (SC FOR AICTE) (R11) GP FOR SOCIAL WELFARE (R2) AADESH VARMA (R12)	HYDERABAD
84	WP/11513/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	SRI VISHNU EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R9) M MEHBOOB ALI (SC FOR AICTE) (R10)	HYDERABAD
85	WP/11609/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	MANOHARA EDUCATION SOCIETY Vs STATE OF TELANGANA	SAI PRASEN GUNDAVARAM	ADDL ADVOCATE GENERAL VENKAT REDDY THIPPARTHI (SC FOR KAKATIYA UNVRSTY) (R8) ADDL ADVOCATE GENERAL II (R6)	HANUMAKON DA
86	WP/11617/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	SREE DATTHA INSTITUTE OF ENGINEERING AND SCIENCE Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE (R2)	RANGA REDDY
87	WP/11690/2026 IA 1/2026(Direction Petition) IA 2/2026(Permission Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	SREE DATTHA INSTITUTE OF PHARMACY Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	RANGA REDDY
88	WP/11699/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	SREE DATTHA GROUP OF INSTITUTIONS Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	RANGA REDDY

89	WP/11873/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	OMEGA COLLEGE OF PHARMACY Vs THE STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	MEDCHAL- MALKAJGIRI
90	WP/11935/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	MEGHA INSTITUTE OF ENGINEERING AND TECHNOLOGY FOR WOMEN, Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	MEDCHAL- MALKAJGIRI
91	WP/12513/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	KENNEDY EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	MADHAVARAPU SIDDHARTHA RAO	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R8) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9)	HYDERABAD
92	WP/12517/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	KENNEDY EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	MADHAVARAPU SIDDHARTHA RAO	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R8) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9)	HYDERABAD
93	WP/12518/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	KENNEDY EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	MADHAVARAPU SIDDHARTHA RAO	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R8) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9)	HYDERABAD
94	WP/12643/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	TKR COLLEGE OF ENGINEERING AND TECHNOLOGY Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	RANGA REDDY
95	WP/12648/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	TKR INSTITUTE OF MANAGEMENT AND SCIENCE Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	RANGA REDDY
96	WP/12672/2026 IA 1/2026(Permission Petition) IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition)	ARISTOTLE EDUCATION SOCIETY Vs STATE OF TELANGANA	K.MAHIT REDDY	ADDL ADVOCATE GENERAL	RANGA REDDY

97	WP/12682/2026 IA 1/2026(Direction Petition) IA 2/2026(Permission Petition)	ST. PAULS EDUCATIONAL SOCIETY. Vs THE STATE OF TELANGANA	MADHAVARAPU SIDDHARTHA RAO	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R8) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9)	HYDERABAD
98	WP/12686/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	MAHESHWARA EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	GP FOR FINANCE PLANNING GP FOR SOCIAL WELFARE (R2) PRABHAKAR PERI (SC FOR JNTU) (R9) M MEHBOOB ALI (SC FOR AICTE) (R12) T PRADYOTH (R15)	HYDERABAD
99	WP/12694/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	TIRUMALA MEDICAL ACADEMY Vs THE STATE OF TELANGANA	MADHAVARAPU SIDDHARTHA RAO	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R8) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9)	HYDERABAD
100	WP/12767/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	PHARMA- CARE EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	MADHAVARAPU SIDDHARTHA RAO	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R8) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9) VENKAT REDDY THIPPARTHI (SC FOR KAKATIYA UNVRSTY) (R10)	HYDERABAD
101	WP/12771/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	TEEGALA KRISHNA REDDY COLLEGE OF PHARMACY Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	RANGA REDDY
102	WP/12799/2026 IA 1/2026(Direction Petition)	VAGDEVI EDUCATING SOCIETY Vs THE STATE OF TELANGANA	MADHAVARAPU SIDDHARTHA RAO	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R8) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9)	HYDERABAD
103	WP/12822/2026 IA 1/2026(Direction Petition) IA 2/2026(Permission Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	TEEGALA KRISHNA REDDY ENGINEERING COLLEGE Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	RANGA REDDY
104	WP/12844/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	SRINIVASA EDUCATIONAL ACADEMY. Vs THE STATE OF TELANGANA	MADHAVARAPU SIDDHARTHA RAO	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R8) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9)	HYDERABAD
105	WP/13148/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	PRATISHTA EDUCATIONAL SOCIETY. Vs THE STATE OF TELANGANA	MADHAVARAPU SIDDHARTHA RAO	ADDL ADVOCATE GENERAL GP FOR SOCIAL WELFARE (R2) PRABHAKAR PERI (SC FOR JNTU) (R8) MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) (R9) GP FOR FINANCE PLANNING (R5)	HYDERABAD

106	WP/13802/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	SURABHI EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	MADHAVARAPU SIDDHARTHA RAO	GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE (R2) PRABHAKAR PERI (SC FOR JNTU) (R8) GP FOR FINANCE PLANNING (R5)	HYDERABAD
107	WP/14439/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	ST. MARTINS CHILDRENS EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	TARUN G. REDDY	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R9) M MEHBOOB ALI (SC FOR AICTE) (R10)	HYDERABAD
108	WP/14476/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Amendment Petition)	SAHASRA INSTITUTE OF PHARMACEUTICAL SCIENCE, Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	HANUMAKON DA C.,
109	WP/14506/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition) IA 5/2026(Amendment Petition) IA 6/2026(Implead Petition)	JAYA PRAKASH NARAYAN COLLEGE OF ENGINEERING Vs STATE OF TELANGANA	K VENKATESH GUPTA	ADDL ADVOCATE GENERAL	MAHABUBNA GAR
110	WP/14512/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	NALANDA EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	MADHAVARAPU SIDDHARTHA RAO	ADDL ADVOCATE GENERAL PRABHAKAR PERI (SC FOR JNTU) (R8)	HYDERABAD C.,
111	WP/15458/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	VIGNANA BHARATHI INSTITUTE OF TECHNOLOGY, Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	MEDCHAL- MALKAJGIRI
112	WP/15954/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Permission Petition)	S.R UNIVERSITY Vs THE STATE OF TELANGANA	P PANDU RANGA REDDY	ADDL ADVOCATE GENERAL	WARANGAL
113	WP/16110/2026 IA 1/2026(Permission Petition) IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition)	SARVAHITA EDUCATIONAL SOCIETY Vs THE STATE OF TELANGANA	P PANDU RANGA REDDY	ADDL ADVOCATE GENERAL	WARANGAL
114	WP/16514/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	VIJAY RURAL ENGINEERING COLLEGE Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	NIZAMABAD

115	WP/16517/2026 IA 1/2026(Permission Petition) IA 2/2026(Direction Petition)	VIJAY COLLEGE OF PHARMACY Vs STATE OF TELANGANA	VINAY KRISHNA KODALI	ADDL ADVOCATE GENERAL	NIZAMABAD
116	WP/17340/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	NEW LOYOLA MODEL EDUCATION SOCIETY Vs THE STATE OF TELANGANA	SRICHARAN TELAPROLU	ADDL ADVOCATE GENERAL	RANGA REDDY
117	WP/17341/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	NEW LOYOLA MODEL EDUCATION SOCIETY Vs STATE OF TELANGANA,	SRICHARAN TELAPROLU	ADDL ADVOCATE GENERAL	RANGA REDDY
118	WP/17342/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	NEW LOYOLA MODEL EDUCATION SOCIETY Vs STATE OF TELANGANA	SRICHARAN TELAPROLU	ADDL ADVOCATE GENERAL	RANGA REDDY
119	WP/17357/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	NEW LOYOLA MODEL EDUCATION SOCIETY Vs STATE OF TELANGANA	SRICHARAN TELAPROLU	ADDL ADVOCATE GENERAL	RANGA REDDY
120	WP/17388/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	NEW LOYOLA MODEL EDUCATION SOCIETY (REG.NO.851/1979) Vs STATE OF TELANGANA	SRICHARAN TELAPROLU	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING (R6) GP FOR SOCIAL WELFARE (R2)	RANGA REDDY
121	WP/17418/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	NEW LOYOLA MODEL EDUCATION SOCIETY Vs STATE OF TELANGANA,	SRICHARAN TELAPROLU	ADDL ADVOCATE GENERAL	RANGA REDDY

SPECIALLY IDENTIFIED CASES

122	WP/33786/2021 IA 1/2021(Stay Petition)	Navajyothi High School Vs The State of Telangana and 3 others	S S.NAGESWARAREDDY	GP FOR EDUCATION	KARIMNAGAR
123	WP/34587/2022 IA 1/2022(Suspension Petition)	S.Sadanandam Vs State of Telangana and 4 others		GP FOR EDUCATION	ADILABAD
124	WP/36699/2022 IA 1/2022(Direction Petition)	Animugh Sports Pvt Ltd Vs Palamuru University	SYED ALI QASIM IMMAD		MAHABUBNA GAR
125	WP/39544/2022 IA 1/2022(Direction Petition)	Ganji Mokshith Raj Vs State of Telangana and another	P SRI HARSHA REDDY	GP FOR HIGHER EDUCATION	HYDERABAD
126	WP/40565/2022 IA 1/2022(Direction Petition)	RBVRR Womens College of Pharmacy Vs Union of India	KOPAL SHARRAF	GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) GP FOR HIGHER EDUCATION (R2) C VANI REDDY (R3)	HYDERABAD
127	WP/42450/2022 IA 1/2022(Direction Petition)	Dharmanje Hari Babu Vs Osmania University	KONDAPALLI SYAM SUNDER		HYDERABAD
128	WP/42480/2022 IA 1/2022(Direction Petition)	Kashireddy Sanjana Educational Society And 2 Others Vs The State of Telangana And 4 Others	P PANDU RANGA REDDY	GP FOR HIGHER EDUCATION VENKAT REDDY KODUMURY (SC FOR SATAVAHANA UNVRSTY) (R4)	KARIMNAGAR

129	WP/43057/2022 IA 1/2022(Direction Petition)	M/s. Vasavi Education Academy Vs State of Telangana and 4 Others	M SRIKANTH	GP FOR HIGHER EDUCATION	HYDERABAD
130	WP/43248/2022 IA 1/2022(Direction Petition)	G. Rakesh Reddy , G. Chandra Shekhar Reddy Vs Osmania University	PRABHAKAR PERI	CH JAGANNATHA RAO(SC FOR OSMANIA UNI) A VENKATESH (R3)	MEDCHAL- MALKAJGIRI
131	WP/43749/2022 IA 1/2022(Direction Petition)	A.Deepthi Vs The State of Telangana and 3 others	V RAGHUNATH	GP FOR EDUCATION	HYDERABAD
132	WP/43800/2022 IA 1/2022(Direction Petition)	Ravi Rishi Educational Society and 2 others Vs State of Telangana and 4 others	TARUN G. REDDY	GP FOR HIGHER EDUCATION KATIKA RAVINDER REDDY (R3)	HYDERABAD HCJ NOTE
133	WP/43801/2022 IA 1/2022(Direction Petition)	Aurora Educational Society and 2 others Vs State of Telangana and 4 others	TARUN G. REDDY	GP FOR HIGHER EDUCATION CH JAGANNATHA RAO(SC FOR OSMANIA UNI) (R3)	HYDERABAD HCJ NOTE
134	WP/43963/2022 IA 1/2022(Direction Petition)	P. Sheela Vs The State of Telangana	A JAGAN	GP FOR HIGHER EDUCATION CH JAGANNATHA RAO(SC FOR OSMANIA UNI) (R2)	MEDCHAL- MALKAJGIRI
135	WP/44862/2022 IA 1/2022(Direction Petition)	Miss Khandagale Tanuja Shivaji Vs National Institute of Technology	DR K LAKSHMI NARASIMHA	T MAHENDER RAO (SC FOR NIT T.S WARANGAL)	HANUMAKON DA
136	WP/45893/2022 IA 1/2022(Direction Petition)	Balaji Educational Society and 2 others Vs The State of Telangana and 3 others	P PANDU RANGA REDDY	GP FOR HIGHER EDUCATION	WARANGAL
137	WP/45895/2022 IA 1/2022(Direction Petition)	Pratishtha Educational Society Vs The State of Telangana	P PANDU RANGA REDDY	GP FOR HIGHER EDUCATION B MAYUR REDDY (SC FOR JNTUH) (R4)	RANGA REDDY
138	WP/2303/2023 IA 1/2023(Direction Petition)	B.V. Koushik Vs The State of Telangana	M V RAJ KUMAR GABRIEL	GP FOR EDUCATION MEGHA RANI AGARWAL (R4) RAVITEJA AKELLA (R5)	HYDERABAD HCJ NOTE
139	WP/5325/2023	Mr. R.S.S.K.Chaitanya, Vs The State of Telangana	P VENKATA SUBBARAO	GP FOR MEDICAL HEALTH FW MALIPEDDI ABHINAY REDDY (R4)	NALGONDA
140	WP/5332/2023 IA 1/2023(Direction Petition)	Miss. C. Lasyapriya Vs The State of Telangana	P VENKATA SUBBARAO	GP FOR MEDICAL HEALTH FW MALIPEDDI ABHINAY REDDY (R4)	HYDERABAD
141	WP/5383/2023 IA 1/2023(Direction Petition)	Kumari P.Ashritharam Vs The Vice Chancellor,and 3 others	VENKATESHVARLU GUMMADEVELLY	CH JAGANNATHA RAO(SC FOR OSMANIA UNI) GP FOR HIGHER EDUCATION (R4) N SRUSHMAN REDDY (R3)	RANGA REDDY
142	WP/6959/2023 IA 1/2023(Direction Petition) IA 2/2023(Suspension Petition) IA 3/2023(Amendment Petition)	Dadi Venkata Krishna Vamshi Vs The Registrar,	D S V RAO	CH JAGANNATHA RAO(SC FOR OSMANIA UNI) TARUN G. REDDY (R4)	RANGA REDDY HCJ NOTE

143	WP/7587/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition)	Alavala Chennakesava Reddy Vs The State of Telangana	NERELLA THIRUPALU	GP FOR HIGHER EDUCATION CH JAGANNATHA RAO(SC FOR OSMANIA UNI) (R3) CH JAGANNATHA RAO(SC FOR OSMANIA UNI) (R5) CH JAGANNATHA RAO(SC FOR OSMANIA UNI) (R4)	HYDERABAD
144	WP/7927/2023 IA 1/2023(Direction Petition)	Mr. Suneel Kumar Kalekar Vs The State of Telangana and 6 others	MOHAMMED IBRAHIM FARAZ	GP FOR SCHOOL EDUCATION	RANGA REDDY
145	WP/8593/2023 IA 1/2023(Stay Petition)	Mohammed Fazil Hussain Vs The State of Telangana and 6 others	B SUBASH	GP FOR EDUCATION RAMPRASAD PATHIPAKA (R5) TARUN G. REDDY (R2)	HYDERABAD HCJ NOTE
146	WP/8613/2023 IA 1/2023(Direction Petition)	Kolipaka Venkateswara Rao Vs The State of Telangana	R R KALYAN	GP FOR SCHOOL EDUCATION GP FOR REVENUE (R5)	BHADRADRI KOTHAGUDE M
147	WP/10618/2023 IA 1/2023(Direction Petition)	Dr. K. Sirisha, Vs Kaloji Narayana Rao University of Health Sciences,	ANNAPURNA SREERAM	A PRABHAKAR RAO GORANTLA SRI RANGA PUJITHA (R4)	WARANGAL
148	WP/11660/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition)	DR. ATTIPALLI AKHILA REDDY Vs THE UNION OF INDIA	K PRADEEP REDDY	N BHUJANGA RAO Deputy Solicitor General of India GORANTLA SRI RANGA PUJITHA (R4) GP FOR MEDICAL HEALTH FW (R2)	RANGA REDDY
149	WP/11662/2023 IA 1/2023(Direction Petition)	PPRINCETON INSTITUTE OF ENGINEERING and TECHNOLOGY For WOMEN Vs THE STATE OF TELANGANA	K PRADEEP REDDY	GP FOR EDUCATION DR K SATYANARAYANA RAO (SC FOR STATE BOARD OF TECHNICAL EDUCATION AND TRAINING) (R3)	MEDCHAL- MALKAJGIRI
150	WP/11894/2023 IA 1/2023(Direction Petition)	Saketh Meka Vs NALSAR University of Law	S RAHUL REDDY	A KRANTI KUMAR REDDY	MEDCHAL- MALKAJGIRI
<u>INFRACTUOUS MATTERS</u>					
151	WP/35545/2022 IA 1/2022(Direction Petition)	Bathalapalli Sarang Vs State of Telangana and 5 others	NAGESHWAR RAO PUJARI	GP FOR HIGHER EDUCATION LAKSHMIKANTH REDDY DESAI (R5) MEGHA RANI AGARWAL (R4)	HYDERABAD
152	WP/37753/2022 IA 1/2022(Direction Petition)	Yannam Jashwanth Vs State of Telangana	SRINIVASA RAO BODDULURI	GP FOR GENERAL ADMINISTRATION GP FOR EDUCATION (R3) P SHARADA (R2)	BHADRADRI KOTHAGUDE M
153	WP/5936/2023 IA 1/2023(Direction Petition)	Ms. Alekhya Pakalapati Vs The State of Telangana	P RAVIPRASAD	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2) GORANTLA SRI RANGA PUJITHA (R3)	HYDERABAD
<u>FINAL HEARING</u>					
154	CRLA/434/2016 IA 1/2016(CRLAMP 705/2016)(Suspensi on Petition) IA 2/2016(CRLAMP 23151/2016)(Vacatio n Motion Letter) IA 1/2017(CRLAMP 29239/2017)(Vacate Stay Petition) IA 1/2025(Withdrawal Petition)	G. CHENNA REDDY, R.R.DIST. Vs SMT. G. JAYA LAXMI, HYD AND 2 OTHERS	B SRINIVASULU	PUBLIC PROSECUTOR PINGALI RAMESHWAR RAO (R196) VENKATESHWAR VARANASI	RANGA REDDY RR 1&2 APP R3 APP BY P,P LC RECORDS NOT RECEIVED

155	CRLA/1649/2017 IA 1/2017(CRLAMP 3232/2017)(Leave Petition)	Dr.K.Lavanya Vs Sri M.Govind	B MANOJ KUMAR	N NAVEEN KUMAR	RANGA REDDY
156	CRLA/3070/2018	The State of Telangana Vs Anantha Chinna Babu	PUBLIC PROSECUTOR	GUDI SATYANARAYANA	HYDERABAD R1-VAKALAT FILED BY M/S.GUDI SATYANARAY ANA.
157	CRLA/164/2021 IA 1/2024(Miscellaneous Petition)	B.Venkatesham Vs Sandeep Kumar Agarwal and another	V HARI HARAN	C SHARAN REDDY PUBLIC PROSECUTOR (R2)	HYDERABAD R1 APP R2 APP BY P.P (LETTER)

FINAL HEARING - I

158	CRLRC/1394/2011	SMT. T.VIJAYA KUMARI Vs THE STATE OF A.P. AND ANOTHER	RAJA VISHWANATHAN	PUBLIC PROSECUTOR	HYDERABAD NOTE:COMPLI ANCE REPORT NOT RECEIVED TILL DATE 20/02/2026.
159	CRLRC/498/2013	A.SHYAM SUNDER, SECUNDERABAD., Vs M/S.PRATIK TEXTILES, PATHARGATTI AND ANR, REP PP.,		PUBLIC PROSECUTOR	HYDERABAD R1-NOTICE SENT NOT YET RETURNED. R2-STATE REP BY PP.
160	CRLRC/1409/2014	SRI BOLLAPURAM PURUSHOTHAM, CHITTOOR DIST. Vs P.P., HYD	C SHARAN REDDY	PUBLIC PROSECUTOR	WARANGAL NOTE:LOWER COURT RECORD NOT RECEIVED.
161	CRLRC/1928/2014 IA 1/2014(CRLRCMP 3142/2014)(Dispens e with Petition) IA 2/2014(CRLRCMP 3193/2014)(Bail (u/s 389(1)))	MANGALI SATISH Vs THE STATE OF TELANGANA	K CHIDAMBARAM	PUBLIC PROSECUTOR	HYDERABAD
162	CRLRC/453/2019 IA 1/2026(Permission Petition)	Smt. Ayyagari Devi Vs Sri. Ayyagari Shadulla	RAVI KUMAR VELURI	NAGESHWAR RAO PUJARI PUBLIC PROSECUTOR (R2)	HYDERABAD MEMO FILED USR 32168/19 MEMO OF COMPLIANCE VIDE USR NO. 29958/2026

SPECIALLY IDENTIFIED CASES (AT 3.45 PM)

163	CC/454/2013 IA 1/2026(Implead Petition)	Madrasa-I-Aizza Vs Mr. M.G Gopal,	AVINASH DESAI	PRABHAKAR PERI (SC FOR JNTU) SIRGAPOOR SAHIL REDDY	HYDERABAD
164	CC/1291/2016	Madhagani Keerthi, Vs Dr. N. Yadaiah,	K S MURTHY	PRABHAKAR PERI (SC FOR JNTU) TARUN G. REDDY (R5)	HYDERABAD